

National Company Law Tribunal

Allahabad Bench

CP NO. 110 / ALD / 2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.11.2017

NAME OF THE COMPANY: Shree Bhawani Paper Mills Ltd

SECTION OF THE COMPANIES ACT/I & B CODE: 10 of I & B Code of 2016

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Mr Navin Sinha	Sr. Adv	Pet.	Rahul
2.	Rahul Chaudhary	Adv		
3.	ABHISHEK ANAND	ADV	JMFARC	Abhishek
4.	ANRISHI SRIVASTAVA	ADV	Bank of Baroda	A

CP No. (IB) 110/ALD/2017

Shri Navin Sinha, Sr.Adv. along with Rahul Chaudhary for the petitioner/ Corporate applicant. The proxy counsel for Secured Creditor/ or Bank of Baroda is present. The case is fixed today for argument. The Bank of Baroda is opposing the admission of the present I & B petition.

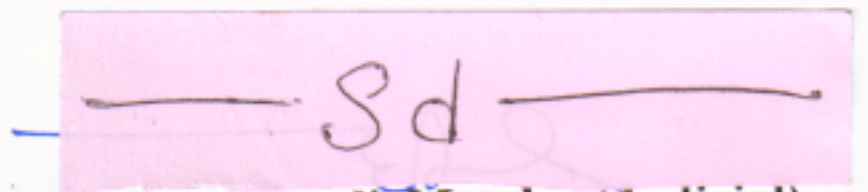
Further, Shri Abhishek Anand, J.M. ^{Financial Limited} seeks time to file a copy of RC as stated to be issued by the DRT, which as per him, is relevant for hearing and disposal of the present petition.

In view of this, an opportunity is granted for filing such documents, which must be filed till 10th November, 2017 by serving advance copy to the counsel for Corporate applicant as well as to the objector and Bank of Baroda.

The matter be listed on 15th November, 2017.

Date: 06/11/2017

Typed by
Jyoti


H.P. Chaturvedi, Member(Judicial)